

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 36/2019
O.A. No. 752/2018

This the 15th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Sh. D.J. Gupta
Retired Sales Tax Officer
Group "B", Govt. of NCT of Delhi
S/o Late Sh. S.C. Gupta
Aged 67 years,
R/o 72, Vigyan Lok
Delhi-110092

.. Petitioner

(By Advocate: Sh. Nilansh Gaur)

VERSUS

Sh. Vijay Kumar Dev
Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat
New Delhi-110002

.. Respondent

(By Advocate : Shri Sameer Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this C.P. is taken up for hearing, Sh. Nilansh Gaur, the learned counsel for the petitioner himself submits that in the W.P.(C) No. 2496/2019, filed by the respondents against the order of this Tribunal, the Hon'ble High Court of Delhi has granted stay.

2. In the circumstances and in view of the stay orders and that the Hon'ble High Court is seized of the matter, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail the remedies, in accordance with law after the W.P. is finally decided, or the stay is vacated. No costs.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR)
Member (J)

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